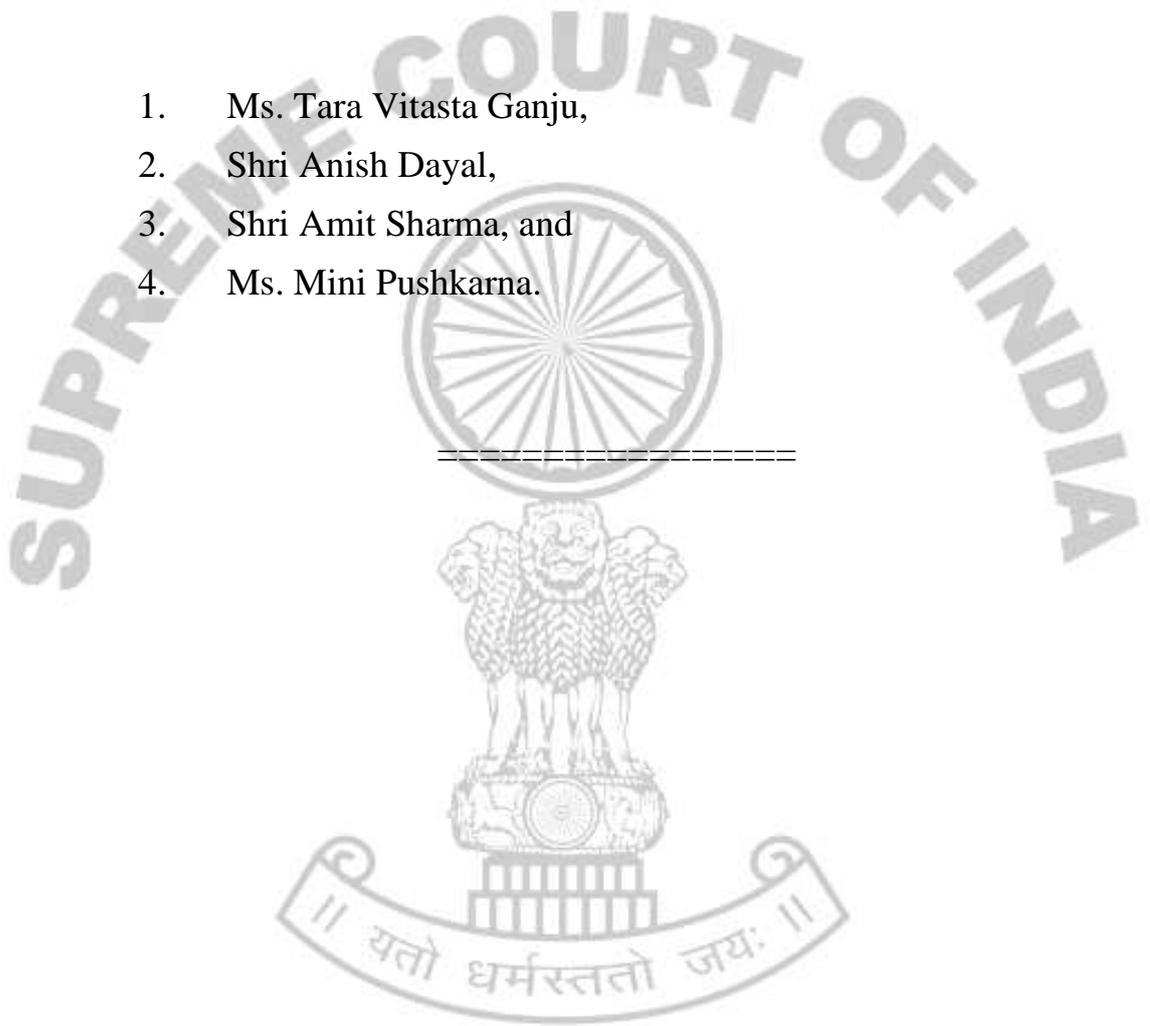


STATEMENT

The Supreme Court Collegium in its meeting held on 11th November, 2021 has, on reconsideration, resolved to reiterate its earlier recommendation for elevation of following four Advocates as Judges in Delhi High Court:

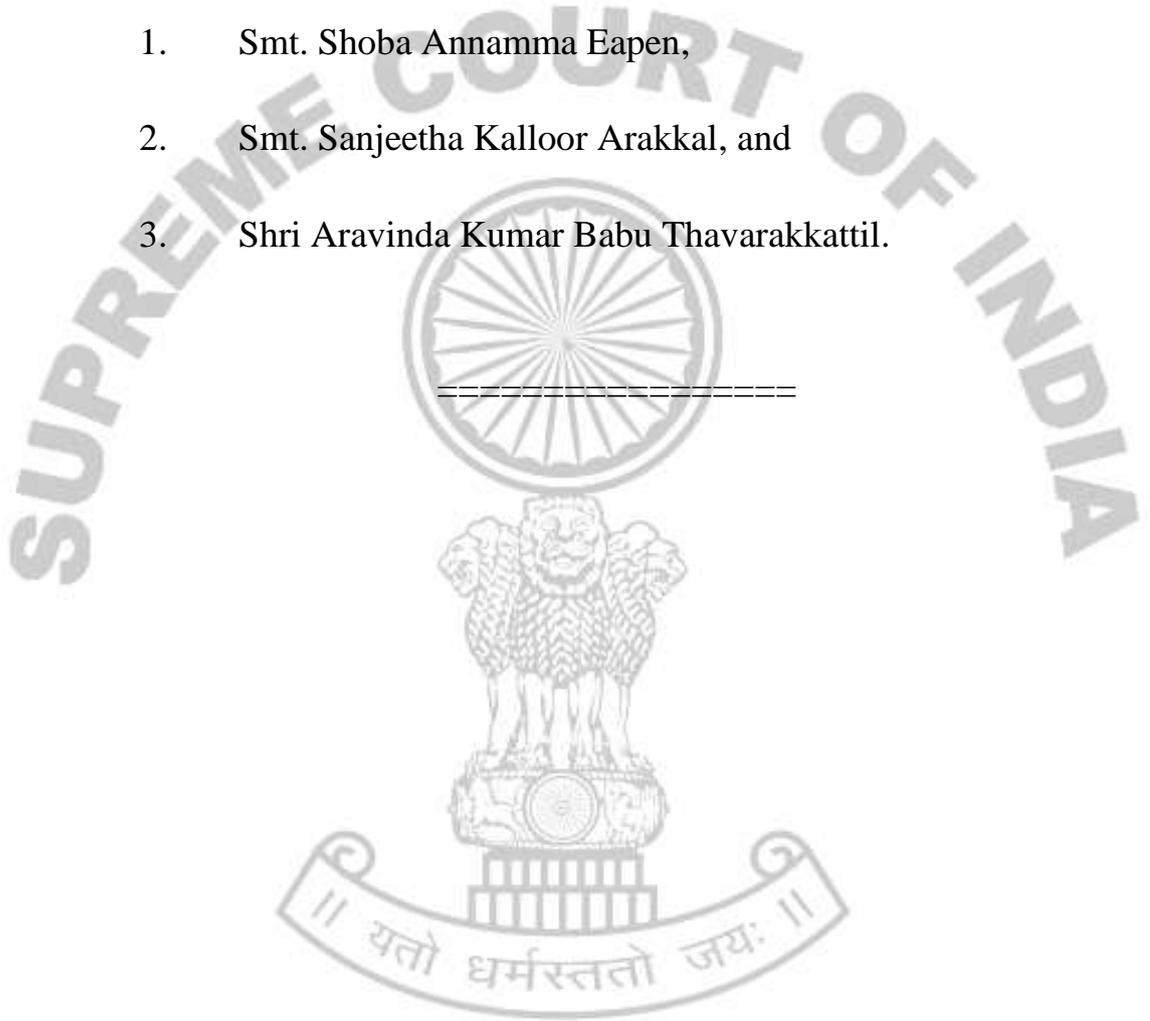
1. Ms. Tara Vitasta Ganju,
2. Shri Anish Dayal,
3. Shri Amit Sharma, and
4. Ms. Mini Pushkarna.



STATEMENT

The Supreme Court Collegium in its meeting held on 11th November, 2021 has, on reconsideration, resolved to reiterate its earlier recommendation for elevation of following three Advocates as Judges in Kerala High Court:

1. Smt. Shoba Annamma Eapen,
2. Smt. Sanjeetha Kalloor Arakkal, and
3. Shri Aravinda Kumar Babu Thavarakkattil.



STATEMENT

The Supreme Court Collegium in its meeting held on 11th November, 2021 has, on reconsideration, resolved to reiterate its earlier recommendation for elevation of Shri Sachin Singh Rajput, Advocate, as Judge in Chhattisgarh High Court.



STATEMENT

The Supreme Court Collegium in its meeting held on 11th November, 2021 has, on reconsideration, resolved to reiterate its earlier recommendation for elevation of following three Judicial Officers as Judges in Calcutta High Court:

1. Ms. Ananya Bandyopadhyay,
2. Mrs. Rai Chattopadhyay, and
3. Shri Subhendu Samanta.

